

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:988

ANSWERED ON:29.11.2005

CRIME AGAINST CHILDREN

Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether the crimes committed against children is on the increase in the country;

(b) if so, the reasons therefor; and

(c) the effective steps taken by the Government to keep a check on the trend by putting in place a system for giving adequate care and protection to children?

**Answer**

MINSITER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) Yes, Sir.

(b) There are various reasons for crimes against children such as social, economic and others.

(c) Efforts are being made to check the crimes against children by effective implementation of laws for care and protection of children such as Indian Penal code, Immoral Traffic (Prevention) Act, Pre-natal Diagnostic Technique (Regulation, Prevention and Misuse) Act, Child Marriage (Restraint) Act, Child Labour (Prohibition and Regulation) Act, Juvenile Justice (Care and Protection) Act, etc.